NOUVELLE ADVISORY SERVICES PRIVATE LIMITED

List of Creditors

(Pursuant to claims verified and updated as on 02.02.2023)

Filing under clause (ca) of sub regulation(2) of regulation 13 the IBBI (Insolvency Resolution Process for corporate Persons) Regulations, 2016

Category - Operational Creditors (other than Workmen, Employees and Government Dues)

(Amount in Rupees)